

484

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz.-IB/G-3/NJA/2025

Dated:

From

The Registrar General,
 High Court of Delhi,
 New Delhi.

To

The Director,
 National Judicial Academy,
 Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
 [Fax No.0755-2696904, Tel: 0755-2696669]

Sub: Nomination of Civil Judges (Junior Division) for the AY: 2025-26.

Sir,

I am directed to refer to your letter No. NJA/Dir./SE01-SE04/2025/1202 dated 23.06.2025, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the Programme No. SE-01, SE-02, SE-03 & SE-04 scheduled to be held in the month of July and August, 2025 being organized by National Judicial Academy, Bhopal as mentioned against their respective names hereunder:-

<u>S. No</u>	<u>Program No.</u>	<u>Date</u>	<u>Names of the nominated officers</u>
1.	SE-01	14.07.2025 to 18.07.2025	1. Mr. Satendra Pal Singh, Relieving JMFC/Civil Judge, North-East District, Karkardooma Courts, Delhi. 2. Mr. Sanyam Jain, Relieving JMFC/Civil Judge, West District, Tis Hazari Courts, Delhi.
2.	SE-02	21.07.2025 to 25.07.2025	1. Mr. Akshay Prakash, Relieving JMFC/Civil Judge, Central District, Tis Hazari Courts, Delhi. 2. Ms. Hala Quamar, Relieving JMFC/Civil Judge, New Delhi District, Patiala House Courts, New Delhi.
3.	SE-03	28.07.2025 to 01.08.2025	1. Mr. Gaurav Ujjwal, Relieving JMFC/Civil Judge, Central District, Tis Hazari Courts, Delhi. 2. Ms. Pallavi Tyagi, Relieving JMFC/Civil Judge, New Delhi District, Patiala House Courts, New Delhi.
4.	SE-04	04.08.2025 to 08.08.2025	1. Mr. Suneet Anand, Relieving JMFC/Civil Judge, South-West District, Dwarka Courts, Delhi. 2. Ms. Prerna Rai, Relieving JMFC/Civil Judge, East District, Karkardooma Courts, Delhi.

Yours Sincerely,

(Ashok Sharma)
 Assistant Registrar (Gaz.-IB)
 for Registrar General

Admitted (20/7/25)
11/07/25

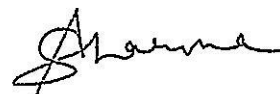
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No. _____/DHC/Gaz.-IB/G-3/NJA/2025

Dated: 09/07/25

Copy along with copy of letter dated 23.06.2025 of the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers and ask them to co-ordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-

- i. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- ii. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
- iii. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- iv. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
- v. The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
- vi. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.



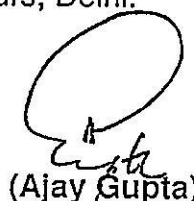
(Ashok Sharma)
Assistant Registrar (Gaz.-IB)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS : DELHI**

No. 19968-19974/JOTP/Gaz./PDJ West/2025 Dated Delhi the 11 07 2025

Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The concerned judicial officer of West District, Tis Hazari Courts, Delhi.
3. The PRO, Tis Hazari Courts, Delhi.
4. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
5. The O/o-Ld. CJM, West District, Tis Hazari Courts, Delhi.
6. For uploading on LAYERS.
7. For uploading on Website through LAYERS.



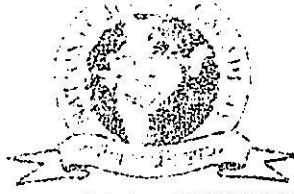
(Ajay Gupta)

Officer-In-charge (Judicial Branch)

Aniruddha Bose

Former Judge, Supreme Court of India
Director

National Judicial Academy



Campus : Bhadbhada Road, Suraj Nagar P.O.

Bhopal-462044 (M.P.) (India)

Registered Office : Supreme Court of India

Tilak Marg, New Delhi-110001 (India)

Tel.: 0755-2696766, Email : director.nja@nja.gov.in

Ref.: NJA/Dir./SE01-SE04/2025/1

Dated: 23rd June, 2025

Dear Chief Justice,

Sub: Request for Nominations for "Civil Judges (Junior Division)" for the AY: 2025-26

Greetings from the National Judicial Academy!

Our Academy has taken a decision to revive the programmes for newly inducted Civil Judges (Junior Division). These training programmes will be conducted in four batches of one week duration each, with around 100 participants per batch. We feel these programmes would provide exposure and understanding to all the participants from a national perspective.

In this backdrop, the Academy has scheduled academic programmes for Civil Judges (Junior Division) in four batches, as per details are given below:

Sr. No.	Program No.	Dates
01	SE-01	14-18 July, 2025
02	SE-02	21-25 July, 2025
03	SE-03	28 July - 1 st August, 2025
04	SE-04	4-8 August, 2025

The NJA would be grateful if you could kindly nominate at least six new incumbents to Civil Judge (Junior Division), who are young in the cadre, for each programme, from your district judiciary as per aforementioned dates and details of nominated judicial officers may please be sent by your Registry to nja@nja.gov.in with a copy to njabhopal@nja.gov.in at the earliest. The joining instructions for participants are available on our website www.nja.gov.in. Ideally, the participants may be selected from among those who are in probation or already undergoing induction level training at the State Judicial Academy so that their absence from active duty can be avoided.

With warm personal regards,

Yours sincerely,

(Aniruddha Bose)

Hon'ble Mr. Justice Devendra Kumar Upadhyaya
Chief Justice
Delhi High Court
New Delhi - 110003

Copy to: The Registrar General, Delhi High Court, Delhi.

30.6.2025

R.G.